1715 Written Answers

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) Yes.

(b) The main schemes for which additional funds have been requested are :---

T. D. Blocks Rs. 57.25 lakhs

Co-operation Rs. 12.30 lakhs

The State Government have been informed that these proposals can be entertained only in the event of an appropriate increase in the budgeted allocations of the Department of Social Welfare.

## Assistance to voluntary associations for the physically-handicapped in Madhya Pradesh

563. SHRI S. D. UPADHYAYA : Will the Minister of SOCIAL WEL-FARE be pleased to state :

(a) whether any proposal has been received from the Madhya Pradesh Government under the scheme of "Assistance to Voluntary Associations for the Physically Handicapped" for the establishment of an industrial workshop for the blind at Indore;

(b) if so, when was the proposal received, and

(c) whether the decision of the Government of India has been communicated to the State Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA) : (a) Yes.

(b) In March, 1967.

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(c) An interim reply has been given to the State Government. The decision is expected to be communicated shortly.

## MINISTER'S BUNGALOWS

564. SHRI B. C. PATTANAYAK : Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased to state :

(a) the amount of expenditure incurred by way of furnishing the bungalows of the various new Ministers during the years 1966-67 and 1967-68; (b) the total cost of additional construction undertaken in these bungalows during that period;

to Questions

(c) whether such facilities are also provided for Members of Parliament; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUS-ING AND SUPPLY (SARDAR IQBAL SINGH) : (a) to (d) The information is being collected and will be placed on the Table of the House.

## FURNITURE FOR MEMBERS OF PARLIAMENT

565. SHRI B. C. PATTANAYAK : Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased to state :

(a) the total cost of furniture purchased by Government for the use of . Members of Parliament since 1952; and

(b) the total amount of rent realised on these articles of furniture during the above mentioned period?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUS-ING AND SUPPLY (SARDAR IQBAL SINGH) : (a) Rs. 19,48,883.46.

(b) The Members of Parliament are required to pay rent for the furniture supplied at their residences. Separate figures of rent realised against the furniture purchased in a particular period are not kept as it is issued out of the total availability.

**†STRIKE BY ASHOKA HOTEL WORKERS** 

374. SHRI T. V. ANANDAN : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the workers of the Ashoka Hotel observed a two hours token strike on the morning of the 4th November, 1967;

(b) if so, what are the reasons there for; and

(c) how it has been settled?

†Transferred from the 24th November, 1967.